

Air Accidents

1809. SHRI CHHITUBHAI GAMIT :
SHRI V. TULSIRAM :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the number of accidents involving aircrafts of the national carriers during the last one year;

(b) the reasons for each accident and the details of the loss of life and property;

(c) the compensation paid or likely to be paid to the victims; and

(d) the steps taken or contemplated to avoid such accidents ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) During the preceding one year from 1.8.87 to date, there have been 5 accidents;

(b) Investigation to Indian Airlines B-737 aircraft VT-FDS at Bangalore on 1.11.87 has revealed that the accident was caused due to non-locking of the nose landing gear in down position due to failure of its attachment fitting under fatigue.

Investigation to Indian Airlines B-737 aircraft VT-EFK at Daroda on 19.7.88 has revealed that the aircraft during its landing roll hit a bull which was on the runway.

The remaining three recent accidents are under investigation.

Loss of line was only in one of these accidents involving Pawan Hans Westland 30 Helicopter at Sanjichhat on 14.7.88 in which 7 persons died. There was no loss of life in the remaining four accidents.

As per the estimate to date, the total loss to property is approx. Rs. 4.50 crores.

(c) After the investigation is complete, compensation will be decided as per rule applicable.

(d) Based on the findings of the investigation reports, appropriate action is taken from time to time.

Effects of Pan Parag with Zarda and statutory warning

1810. SHRI RAM SWAROOP RAM :
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Pan Parag with Zarda which is marketed all over India contains tobacco as one of its ingredients;

(b) if so, the steps taken to check whether its use has any harmful effects on the users;

(c) the reasons for not directing the manufacturing firms to put the statutory warning "Tobacco consumption is injurious to health" on the containers of Pan Parag with Zarda; and

(d) the steps Government propose to take to discourage the use of Pan Parag with Zarda in view of its harmful effects ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes.

(b) Tobacco chewing in any form is known to be associated with oral cancers.

(c) and (d). Keeping in view the increasing incidence of tobacco-related diseases, it has been proposed to introduce a comprehensive plan of action against use of all tobacco products in consultation with the State Governments. The proposal for anti-tobacco measures *Inter-alia* includes the extension of health warning to other tobacco products such as chewing tobacco, tobacco-based pan masala, gutka, tobacco-based tooth powders etc.